

>

Title: Introduction of the Representation of the People (Amendment) Bill, 2019 (Amendment of section 62).

-

SHRI FEROZE VARUN GANDHI (PILIBHIT): I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

HON. CHAIRPERSON: The question is:

“That leave to introduce a Bill further to amend the Representation of the People Act, 1951.”

The motion was adopted.

SHRI FEROZE VARUN GANDHI : I introduce the Bill.

HON. CHAIRPERSON: Item nos.37, 38 and 39 – Shri Ashok Mahadeorao Nete – Not present.

Item no. 41 – Shri Gopal Chinayya Shetty.

15.47 hrs